

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1306/2019

YASHWANT JAISWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 07-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Jail Petition, AOR

Mr. Darpan Sachdeva, Adv.

Mr. Sunil Fernandes, AOR

For Respondent(s)

Mr. Prashant Singh, Adv.

Mr. Sarvesh Singh Baghel, AOR

Mr. Harsh Pratap Shahi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

List again on 09.4.2020.

RAJIV KALRA
Registrar

MG